

Year 2020-21

Aged 29 years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT service and presently working as ASSISTANT give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name- SUNIL CHAUDHARY(FATHER)	Dependant-2 Name- URMILA DEVI(MOTHER)	Dependant-3 Etc. Name
(i)	Cash	20000	NIL	50000	20000	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	FD-140000 SAVING-30000		SAVING- 120000	NIL	
(iii)	Bonds, Debentures and Shares in companies	NIL		NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-12000		LIC-100000	LIC-100000	
(v)	Motor Vehicles (details of make, etc.)	BAJAJ AVENGER-220 CRUISE		NIL	NIL	
(vi)	Jewellery (give details of weight and value)	GOLD-75 grms Value-363000 Diamond ring value-38537				
(vii)	Other assets, such as values of claims /					

	interests					
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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value			1.2 BIGHA VALUE- 12 LACS aprx Loc.- CHANDRADEEP, JAMUI		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			ANCESTRAL HOUSE LOCATION- CHANDRADEEP(JAMUI)		
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr.	Description	Name & address of Bank /	Amount outstanding as
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No.		Financial Institutions(s) / Department (s)	on..02/02/2021
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	CREDIT CARD HDFC	18000
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- 110134056524

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

[Handwritten Signature]

02-02-20

Name of Employee: VINOD KUMAR.

Place:- PATNA.....

Designation:..ASSISTANT.

Date:..02/02/2021.....

Department-BIHAR LEGISLATIVE ASSEMBLY,

PATNA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Vinod Kumar
02.02.21